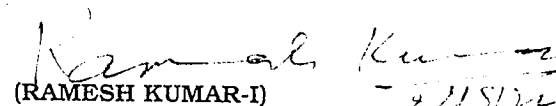


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In super-session of this office all earlier order, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1<sup>st</sup> Link Officer and 2<sup>nd</sup> Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	I <sup>st</sup> Link Officer	II <sup>nd</sup> Link Officer
i.	Sh. Ramesh Kumar-I, Pr. D&SJ - N/E	Ms. Savitri, ASJ-02	Ms. Charu Gupta, ASJ (SC-POCSO)
ii	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Sh. Pulastya Pramachala, ASJ-03	Sh. Manoj Kumar, ASJ-01
iii.	Sh. Manoj Kumar, ASJ-01	Ms. Charu Gupta, ASJ (SC-POCSO)	Ms. Savitri, ASJ-02
iv.	Sh. Pulastya Pramachala, ASJ-03	Ms. Savitri, ASJ-02,	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)
v.	Ms. Savitri, ASJ-02	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)	Sh. Manoj Kumar, ASJ-01
vi.	Ms. Charu Gupta, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ-01	Sh. Pulastya Pramachala, ASJ-03

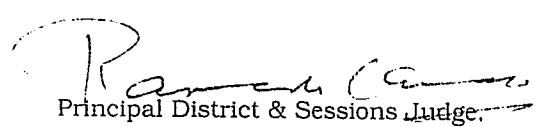
  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 5637-5651 /Power/Judl./N-E/KKD/Delhi/2022

Dated :- 22 SEP 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. A.O. (J). Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
8. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
9. The Website Committee, Tis Hazari Courts /KKD Courts, Delhi.
10. R&I Branch to upload the same on LAYERS.
11. P.S./Reader to the undersigned.

  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

